

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.197 of 2011
& IA No.302 of 2011**

Dated : 17th July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Vidarbha Industries Association ... Appellant(s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. G. Umapathy

**Counsel for the Respondent(s): Mr. Abhishek Mitra for R.1
Ms. Richa Bharadwaja for
Mr. Buddy A. Ranganadhan
For MERC**

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **24.07.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs